

Information about Commercial Cases in various Commercial Courts constituted under Section 3,4, and 5 of the Commercial Courts Act, 2015 of the High Court of Sikkim and Subordinate Courts of Sikkim.

| High Court of Sikkim & Subordinate Courts of Sikkim | | |
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| Name of the Court | Cases pending in Commercial Division (High Court) | Cases pending in Commercial Appellate Division (High Court) |
| High Court of Sikkim | Nil | Nil |

| High Court of Sikkim & Subordinate Courts of Sikkim | | | | | |
|--|--|---|---|---|--|
| Name of the Court | Cases pending in Commercial Court (At District Judge Level) | | | | Cases pending in Commercial Appellate Court (At District Level) |
| | Date of Institution | Case No. | Cause Title | Case Status | |
| District & Sessions Court (East) at Gangtok | 15.10.2016 | Arbitration Case No. 0000004/2016 | The Chief Engineer, Roads & Bridges Department, Government of Sikkim Vs. Bhagya Kalita | Hearing | NIL |
| | 28.12.2017 | Arbitration Case. No. 0000005/2017 | Sikkim Power Development Corporation Ltd. & Another Vs. Amalgamated Transpower (India) Ltd.) | Filling of rejoinder, if any, by the Petitioner. | |
| District & Sessions Court (South) at Namchi | | NIL | | NIL | NIL |
| District & Sessions Court (West) at Gyalshing | | NIL | | NIL | NIL |
| District & Sessions Court (North) at Mangan | | NIL | | NIL | NIL |
| Total | | 02 | | NIL | NIL |